

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4923
ANSWERED ON 25TH MARCH, 2021**

CONVERSION OF TRACTORS INTO CNG FUEL CATEGORY

**4923. DR. SANJEEV KUMAR SINGARI:
SHRI M.V.V. SATYANARAYANA:
SHRIMATI GODDETI MADHAVI:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI CHANDRA SEKHAR BELLANA:
SHRIMATI CHINTA ANURADHA:
SHRI N. REDDEPPA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has approved the conversion of tractors into CNG fuel category;**
- (b) if so, the details thereof;**
- (c) whether any study for retrofitting of tractors has been undertaken to understand the benefits of such conversion to the farmers; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Yes, Sir. The Government vide GSR 1151(E) dated 29th November, 2018 had already notified norms for dual fuel use of CNG/Bio-CNG/LNG in agricultural tractors /CEV / power tillers/ combine harvesters. Further, the Government has notified GSR 56(E) dated 29th January, 2021 to amend the Central Motor Vehicles Rules, 1989 to include retro fitment option for agricultural tractors/ CEV/ power tillers / combine harvesters for dedicated CNG/Bio-CNG/LNG operation either by conversion of diesel engines or by replacing the engines.

(c) and (d) No such study has been undertaken by this Ministry.
